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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 310/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Baba Jagta Shuttering Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV	Adv	9866605055	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.Santosh Jadhav present for Petitioner.

Petitioner filed proof of service of copy of petition on Respondent.

None appeared for Respondent

Petitioner is directed to issue notice of date of hearing to the Respondent and file proof of service.

Respondent shall file counter within two weeks serving a copy in advance to the Petitioner.

List the matter on 07.08.2018 for hearing before admission.

